

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**No. HC.VII-48/2017/11842 /A**

From :- Smti Jayashree Bora,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To,  
Shri Biswajit Chakraborty,  
District & Sessions Judge,  
Nagaon.

Dated Guwahati, the <sup>16</sup>17 December, 2024.

Sub:- **Civil vacation.**

Ref:- Your letter No.DJN/9514 dated 09.12.2024.

Sir,

With reference to the above, I am directed to inform you that you have been granted **permission to avail Civil Vacation w.e.f. 22.12.2024 to 31.12.2024, along with station leave permission, with the official vehicle, at own cost, from the evening of 21.12.2024 till the morning of 02.01.2025.** During your absence, Shri A.J.Bora, Addl. District & Sessions Judge No.1, Nagaon and in his absence, the next senior most Judicial Officer will remain in charge of your Court and Office.

Yours faithfully,

Sd/-

**Memo No.HC.VII-48/2017/11843-11844 /A, dated**  
Copy to:.

**JT. REGISTRAR (VIGILANCE)**

, 17-12-24

1. The Principal Accountant General (A&E), Beltola, Guwahati for information.
2. The Project Manager, Gauhati High Court.

**JT. REGISTRAR (VIGILANCE)**

